

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 185 of 2013 &  
IA No. 254 of 2013

Dated : 16<sup>th</sup> December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Bhaskar Shrachi Alloys Ltd. ...Appellant(s)**

**Versus.**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Apporva Misra  
Ms. Radhika Gupta

Counsel for the Respondent(s): Mr. M.G.Ramachandran  
Ms. Swatika Sahoo for R.2  
Mr. Arvind Kumar Dubey for R-2

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter for hearing on **07.01.2014**.

**(Rakesh Nath)**  
**Technical Member**

ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**